

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 3478
ANSWERED ON 23.03.2026

**SPECIAL ECONOMIC RESILIENCE FRAMEWORK FOR MINERAL-RICH
STATES LIKE ODISHA**

3478. SHRI NIRANJAN BISHI:

Will the Minister of MINES be pleased to state:

- (a) whether the Central Government proposes to create a special economic resilience framework for mineral-rich States like the State of Odisha to address revenue volatility; and
(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)

(a) & (b): Under the Mines and Minerals (Development & Regulation), Act 1957 and rules made thereunder, mineral concessions are granted by State Governments. Revenue from leaseholders viz. auction premium in respect of auctioned mines, royalty and contributions to the District Mineral Foundation accrue to the State Governments, including mineral-rich States like Odisha. Revenue from major mineral mining leases that have accrued to the State of Odisha has increased from ₹2935.5 crores in FY2014-15 to ₹36651.6 crores in FY2024-25.
